

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 1838
TO BE ANSWERED ON- 05/12/2024

REGIONAL DISPARITIES IN IMPLEMENTATION OF TRIBAL WELFARE SCHEMES

1838. SHRI AMARSING TISSO:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the steps taken by the Government to ensure that tribal communities residing in remote and less-developed regions, such as the North-Eastern States, especially Karbi Anglong and Dima Hasao Districts of Assam are receiving the full benefits of the schemes;

(b) whether the Government has taken measures to bridge regional disparities in the implementation of tribal welfare schemes, especially in Karbi Anglong and Dima Hasao Districts of Assam where tribal populations are more vulnerable or marginalized; and

(c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY):

(a) to (c): Government is implementing Tribal Sub-Plan (TSP) (now known as Development Action Plan for Scheduled Tribes (DAPST)) as a strategy for the development of Scheduled Tribes and areas having tribal concentration in the country for improving the social economic condition of the tribals including Assam and North East region. Besides Ministry of Tribal Affairs, 41 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST for various tribal development projects relating to education, health, housing, employment generation, skill development, for development of North East. Details of DAPST fund released to NE States including Assam by obligated Ministries/Departments

(Rs. in Crore)

Year	Assam	Arunachal Pradesh	Manipur	Meghalaya	Mizoram	Nagaland	Sikkim	Tripura
2022-2023	2689.73	1140.59	617.75	1954.10	1121.35	1643.36	214.33	1146.37
2023-2024	4636.88	1625.19	455.99	3236.09	1482.90	1881.06	312.95	1732.75
Total	7326.60	2765.78	1073.74	5190.19	2604.25	3524.41	527.28	2879.12

Source: STC MIS Portal (<https://stcmis.gov.in/>)

The 10% Gross Budgetary Support (GBS) scheme is a policy in India that requires non-exempted central ministries and departments to spend at least 10% of their annual budget on the development of the North Eastern Region (NER). Under GBS policy, all non-exempted Central Ministries/Departments (currently 55) are mandated to spend at least 10% of their Gross Budgetary Support (GBS) to Central Sector and Centrally Sponsored Schemes for North Eastern Region (NER). Ministry of Development of North Eastern Region (MDoNER) monitors and keeps track of such expenditure.

Hon'ble Prime Minister launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17 line Ministries and aims to saturate infrastructural gaps in 63,843 villages, improve access to health, education, Anganwadi facilities and providing livelihood opportunities in 549 districts and 2,911 blocks in 30 States/UTs including Assam in 5 years. Each concerned Ministry has been allocated budget and targets under Abhiyan and responsible for implementing the intervention assigned to it. The Abhiyan aims at Saturation through convergence and outreach. The Abhiyan targets specific tribal-majority villages with populations of 500 or more, where at least 50% are tribal, and villages, in Aspirational blocks, with at least 50 tribal population. The State-wise coverage of districts along with the ST population in respect of NE States including Assam under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan is at **Annexure-I**.

Ministry of Tribal Affairs implements the Central Sector Scheme of Eklavya Model Residential School (EMRS) and 715 schools have been sanctioned, out of which 476 EMRSs are functional benefiting 1,33,929 students covering 264 districts in 28 States/UTs. Out of 17 EMRSs approved for State of Assam, 16 EMRSs have been sanctioned including 3 EMRSs in the Dima Hasao District and 3 EMRSs in Karbi Anglong District in Assam.

Ministry is implementing the scheme Pre-Matric Scholarship and Post Matric scholarship Schemes, which are open ended schemes. For details of the projects sanctioned under these 2 schemes (State Wise Year Wise), the Ministry's Dashboard (dashboard.tribal.gov.in) may be visited.

Ministry of Tribal Affairs provides financial assistance to the State Governments on the basis of their proposals under Grants under Proviso to Article 275(1) of the Constitution. It is a 100% grant from Government of India. Funding under this programme is to enable the State to meet the cost of such schemes of development as may be undertaken by the State for the purpose of promoting the welfare of Scheduled Tribes in that State. The details of funds released to the NE states including Assam during last three years, State-wise and year-wise, under Proviso to Article 275(1) of the Constitution are at **Annexure-II**. For details of projects approved for North East including arbi Anglong and Dima Hasao Districts, the Ministry website https://tribal.gov.in/display_PAC_minutes.aspx may be visited.

Annexure-I

Annex referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No.1838 for answer on 05.12.2024 raised by Shri Amarsing Tisso regarding “Regional Disparities in implementation of Tribal Welfare Schemes”

The State/UT-wise coverage of districts along with the ST population in respect of NE States including Assam under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan

S. No	Name of the State	No. of District	ST Population
1	ARUNACHAL PRADESH	23	230896
2	ASSAM	32*	2124774
3	MANIPUR	13	629332
4	MEGHALAYA	12	1135901
5	MIZORAM	11	400652
6	NAGALAND	16	915742
7	SIKKIM	6	72682
8	TRIPURA	8	828393
	Grand Total	121	6338372

*includes Dima Hasao and Karbi Anglong districts

Annexure-II

Annex referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No.1838 for answer on 05.12.2024 raised by Shri Amarsing Tisso regarding “Regional Disparities in implementation of Tribal Welfare Schemes”

Funds released to the NE states including Assam during last three years, State-wise and year-wise, under Proviso to Article 275(1) of the Constitution

(in Rs. lakhs)

S. No.	States	2021-22	2022-23	2023-24
1	Arunachal Pradesh	9830.00	7265.30	6740.00
2	Assam	2570.00	2300	3294.12
3	Manipur	0.00	1067.36	2456.35
4	Meghalaya	1595.25	2904.84	3127.29
5	Mizoram	2971.54	1654.05	2897.97
6	Nagaland	3202.39	5863.47	5020.11
7	Sikkim	2045.00	720.38	1754.38
8	Tripura	607.53	1294.71	4226.39

Note: The fund release to State depends on amount allocated to State, Physical and financial progress and timely submission of UCs etc.
